

an>

Title: Election of one member from Lok Sabha to the Committee on the Welfare of Scheduled Castes and Scheduled Tribes.

श्री फग्गन सिंह कुलरने (मंडला) : महोदय, मैं प्रस्ताव करता हूँ:-

"कि इस सभा के सदस्य लोक सभा के प्रक्रिया तथा कार्य-संचालन नियमों के नियम 331ख द्वारा अपेक्षित शैति से, नियम 254 के उपनियम (3) के अंतर्गत अनुसूचित जातियों तथा अनुसूचित जनजातियों के कल्याण संबंधी समिति की अवधि के शेष भाग के लिए मंत्री के रूप में नियुक्त श्री रामशंकर कठेरिया के स्थान पर समिति के सदस्यों के रूप में कार्य करने के लिए अपने में से एक सदस्य निर्वाचित करें।"

HON. SPEAKER: The question is:

"That the member of this House do proceed to elect, under sub-rule (3) of rule 254, in the manner required by rule 331 B of the Rules of Procedure and Conduct of Business in Lok Sabha, one member from amongst themselves to serve as a member of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes of the House for the unexpired portion of the term of the Committee *vice* Shri Ramshankar Katheria appointed Minister."

The motion was adopted.

HON. SPEAKER: Now, we shall take up 'Zero Hour'. Shri P. Srinivasa Reddy.